

Manufacturing of Instruments for Meteorological Department

*183. **Shri P. C. Borooah**: Will the **Minister of Transport and Communications** be pleased to state:

(a) whether the Meteorological Department proposes to launch a programme for research and development work for manufacturing all special types of instruments;

(b) if so, what are the broad outlines of the scheme; and

(c) what amount has been earmarked for the programme under the Third Five Year Plan?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). It is proposed to develop proto-type models of the following special types of meteorological instruments, designed to suit Indian climatic conditions, with a view to manufacturing them in India, using as few imported components as possible:—

- (i) Radio-wind Finding system;
- (ii) Automatic Weather Station,
- (iii) Ceilometer;
- (iv) Sferics equipment;
- (v) Weather Radar;
- (vi) Cloud Base and Top Indicator.

(c) A provision of Rs. 9.60 lakhs has been included in the Third Five Year Plan for the scheme, mainly for the purchase of capital equipment.

Flood Control in Orissa

*184. **Shri Chintamani Panigrahi**: Will the **Minister of Irrigation and Power** be pleased to state:

(a) whether the Government of India have agreed to increase its Third Plan allocations of 250 lakhs of rupees for Orissa for flood control in any manner;

(b) if so, to what extent they have agreed to increase this allocation to Orissa in Third Plan for effective flood control;

(c) whether the Orissa Government have submitted their schemes and have asked for more money for effective flood control in Orissa; and

(d) if so, the details thereof and the amount which the Orissa Government are pressing for?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Indian Hoteliers' Collaboration with U.S.A. International Hotel Corporation

241. **Shri P. G. Deb**: Will the **Minister of Transport and Communications** be pleased to state:

(a) whether the Government is aware that International Hotels Corporation of U.S.A. is collaborating with Indian Hoteliers in building hotels in Bombay, Agra and Delhi; and

(b) if so, on what terms and with whom?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). M/s East India Hotels Ltd. (of which M/s. Oberoi Hotels Pvt. Ltd., are the Managing Agents) in collaboration with the Inter-Continental Hotels Corporation of U.S.A. has put up a scheme for putting up hotels in Delhi, Agra, and Bombay, and expanding their existing hotel in Srinagar. The scheme, including the terms of collaboration, is still under consideration and Government have not yet conveyed their formal approval.

Promotion of Telephone Supervisors

242. **Shrimati Ila Palchoudhuri**: Will the **Minister of Transport and Communications** be pleased to state:

(a) whether it is a fact that promotion of Telephone Supervisors (a Class III post) to Class II post of S.D.O. Telephones—their next higher grade—is subject to their passing an examina-

tion known as the T.E.S. examination;

(b) if so,

- (i) when this examination was held last;
- (ii) the number of candidates who sat in the examination and were declared successful;
- (iii) the total number of vacancies in the S.D.O. cadre which existed when the examination was held;
- (iv) the number of vacancies filled so far; and

(c) when the next examination is likely to be held?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) There is no cadre of Telephone Supervisors. Apparently the Hon. Member refers to Engineering Supervisors. Promotion from Class III officers to the Telegraph Engineering and Wireless Service Class II is subject to passing a qualifying examination.

(b) (i) 1958.

(ii) 182 and 149 respectively.

(iii) 60. The examination is a qualifying one.

(iv) Qualified officials are appointed, subject to their fitness, as and when vacancies occur.

(c) June, 1962.

Promotion of Telephone Supervisors

243. Shrimati Ila Palchoudhuri: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that promotion of Class III P. & T. personnel of the grade of Telephone Supervisors to Class II grade similar to that of S.D.O. Telephones, is made on seniority or seniority-cum-efficiency basis, and not subject to passing any examination; and

(b) if so, why the same method of promotion is not applied in the case

of promotion of Telephone Supervisors to the grade of S.D.O.?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Such promotions are confined to the non-technical arms of the Posts and Telegraphs Department.

(b) The higher technical responsibilities of Class II grade officers require a test of the technical knowledge of the Class III officers before appointment to Gazetted rank.

Import of Diesel Locomotives

244. Shrimati Ila Palchoudhuri: Will the Minister of Railways be pleased to state:

(a) whether Government of India propose to import some broad gauge high horse-power diesel locomotives;

(b) if so, the details of the proposal together with its financial implications; and

(c) the reasons for importing these locomotives?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 7].

(c) Capacity for the manufacture of diesel locomotives is not available in the country so far. Construction of the Diesel Locomotive Works at Varanasi is in progress.

Marine Products Processing Training Centre

245. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether negotiations between India and Japan for establishing a Marine Products Processing Training Centre in Mysore State are in progress;

(b) the stage at which they stand at present; and

(c) if finalised, the details thereof